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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 4745/2021 and CM APPL. 14621/2021

UNION OF INDIA & ANR.

..... Petitioners

Through: None.

versus

NATIONAL HUMAN RIGHTS COMMISSION

& ANR.

..... Respondents

Through: Mr. Amartya Ashish Sharan,
Advocate, for R-1
Mr. Jai Wadhwa & Mr. Anshu Kumar
Yadav, Advocates for R-2 (M-
9599651116).
Mr. Hanu Bhaskar & Ms. Sweety
Gautam, Advocates.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 02.03.2023

1. This hearing has been done through hybrid mode.
2. Let counter affidavit be filed within a period of six weeks. Rejoinder be filed within a period of four weeks, thereafter.
3. List before the Registrar on 8th May, 2023.
4. List before the Court on 12th September, 2023.
5. Ld. counsels for the parties may obtain electronic record from the Court.

PRATHIBA M. SINGH, J.

MARCH 2, 2023

Rahul